

C.A.No. 8216 OF 2003

ITEM No.18

Court No. 1

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 3 in Civil Appeal No.8216 of 2003

RAM CHANDRA SINGH

Appellant (s)

VERSUS

SAVITRI DEVI & ORS

Respondent (s)

(For clarification/modification of court's order and office report)

With

I.A. No. 5 in C.A.No.8217 of 2003

(For clarification/modification of court's order and office report)

Date : 26/04/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE S.B. SINHA

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant (s)

in both the mattersDr. G.C. Bharuka, Sr.Adv.

Mr. Devashish Bharuka, Adv.

Mr. Anil Karnwal, Adv.

Dr. Sushil Balwada, Adv.

For Respondent (s)

Nos. 1 & 9 in CA 8216Mr. S.B. Upadhyay,Adv.

Nos. 4 & 6 in CA 8216Mr. S.R. Setia,Adv.

No. 2 in CA 8216 &Mr. R.S. Dvivedi, Adv.

Nos.1-6 in CA 8217Mr. Ajay Choudhary, Adv.

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No. 1 in CA 8217Mr. Amit Kumar, Adv.

No. 7 in CA 8217Mr. R.N. Keshwani, Adv.

UPON hearing counsel the Court made the following
O R D E R

As prayed, adjourned for two weeks.

[Alka Dudeja]
Court Master

[Janki Bhatia]
Court Master